

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3869/2016

New Delhi this the 22nd day of February, 2018

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Dr. Magan Singh, aged 50 years
S/o Sh. R. K. Singh,
Senior Scientist (Agronomy), FR&MC,
National Dairy Research Institute,
Karnal, Haryana-132001.

Applicant

(through Sh. Sonit Sinhmar)

Versus

1. Union of India,
Ministry of Agriculture,
Through its Secretary,
Krishi Bhawan, New Delhi-110001.
2. Through its Director General,
Indian Council of Agriculture Research (ICAR),
Krishi Bhawan, Dr. Rajendra Prasad Road,
New Delhi-110001.
3. Through its Secretary,
Agricultural Scientists' Recruitment Board (ASRB),
Krishi Anusandhan Bhavan-1,
PUSA, New Delhi-110012.
4. Director,
ICAR-National Dairy Research Institute (NDRI),
Karnal, Haryana.

Respondents

(through Sh. B.S. Mor for R. Nos. 2 to 4)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Vide order dated 11.01.2018, respondents were directed to produce the record of the examination held on 13.11.2014. Sh. B.S. Mor, learned counsel for the respondents has today produced the result sheet (marks awarded) in the assessment made on 13.11.2014. As per the criteria for earning promotion, 75 and above marks are required and for deferred placement/promotion, marks

between 73-75 are required and below 73 marks, no promotion. The applicant has not secured enough marks. As a matter of fact, marks secured by the applicant are much below 73. Hence, the applicant has not been recommended for promotion.

2. In this view of the matter, nothing survives in the application. Original record is returned back to Sh. B.S. Mor, learned counsel for the respondents. Application dismissed.

(UDAY KUMAR VARMA)
MEMBER (A)

(JUSTICE PERMOD KOHLI)
CHAIRMAN

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